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West Bengal Appropriation (Excess Expenditure, 1963-64, 1964-65, 1965-66, 1966-67 And 1967-68) Act, 1975

28 of 1975

[26 May 1975]

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West Bengal Appropriation (Excess Expenditure, 1963-64, 1964-65, 1965-66, 1966-67 And 1967-68) Act, 1975

28 of 1975

[26 May 1975]

PREAMBLE

An Act to regularize payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1964, the year ending on the thirty-first day of March, 1965, the year ending on the thirty-first day of March, 1966, the year ending on the thirty-first day of March, 1967 and the year ending on the thirty-first day of March, 1968.

It is hereby enacted in the Twenty-sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette. Extraordinary. Part IV, of the 30th April, 1975.

1. Short title :-

This Act may be called the West Bengal Appropriation (Excess Expenditure, 1963-64, 1964-65, 1965-66, 1966-67 and 1967-68) Act, 1975.

2. Issue of Rs. 5,41,80,754, Rs. 14,53,63474. Rs. 4,40,89,160. Rs. 2,60,43,783 and Rs. 1,63.05.281 out of the Consolidated Fund of West Bengal respectively for the services and purposes of the year 1963-64, the year 1964-65. the year 1965-66. the year 1966-67 and the year 1967-68:

From and out of the Consolidated Fund of West Bengal,-

- (1) sums not exceeding those specified in column 3 of Schedule I amounting in the aggregate to the sum of rupees five crores, forty-one lakhs, eighty thousand, seven hundred and fifty-four,
- (2) sums not exceeding those specified in column 3 of Schedule II amounting in the aggregate to the sum of rupees fourteen crores, fifty-three lakhs, sixty-three thousand, four hundred and seventy-four,
- (3) sums not exceeding those specified in column 3 of Schedule III amounting in the aggregate to the sum of rupees four crores, forty lakhs, eighty-nine thousand, one hundred and sixty,
- (4) sums not exceeding those specified in column 3 of Schedule IV amounting in the aggregate to the sum of rupees two crores, sixty lakhs, forty-three thousand, seven hundred and eighty-three, and
- (5) sums not exceeding those specified in column 3 of Schedule V amounting in the aggregate to the sum of rupees one crore, sixty-three lakhs, five thousand, two hundred and eighty-one,
- are authorised for payment and application towards defraying the several charges which were incurred during-
- (i) the year ending on the thirty-first day of March, 1964,
- (ii) the year ending on the thirty-first day of March, 1965,
- (iii) the year ending on the thirty-first day of March, 1966,
- (iv) the year ending on the thirty-first day of March, 1967, and
- (v) the year ending on the thirty-first day of March, 1968, respectively, in respect of the services and purposes specified in column 2 of each such Schedule and which were in excess of the amounts granted for the services and purposes of the respective

3. Appropriation :-

The sums authorised for payment and application from and out of the Consolidated Fund of West Bengal by this Act shall be deemed to have been respectively appropriated for the services and purposes expressed in Schedules I, II, III, IV and Vin relation to the year ending on the thirty-first day of March, 1964, the year ending on the thirty-first day of March, 1965, the year ending on the thirty-first day of March, 1966, the year ending on the thirty-first day of March, 1967 and the year ending on the thirty-first day of March, 1968.

SCHEDULE 1 SCHEDULE I

SCHEDULE I. (See sections 2 and 3)

1 2			3		
Grant	Services and purposes.	Sums not exceeding			
No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
7	14-Stamps	92,751		92,751	
8	15-Registration Fees	87,472		87,472	
11	18-Parliament and State Legislatures	92,915		92,915	
13	21-Administration of Justice	61,067	6,574	67,641	
17	26-Miscellaneous Departments- Excluding Fire Services.	2,68,040		2,68,040	
19	28-Education	1,41,86,695		1,41,86,695	
21	30-Public Health	20,85,894		20,85,894	
29	Public Debt-Loans for Community Development Projects, National Extension Service and Local Development Works.		17,38,096	17,38,096	
30	38-Labour and Employment	2,73,980		2,73,980	
31	39-Miscellaneous Social and Develop-mental Organisation-Welfare of	55,381		55,381	

	Scheduled Tribes and Castes and Other Backward Classes.			
33	98-Capital Outlay on Multipurpose River Schemes.	42,65,344		42,65,344
34	50-Public Works	2,62,75,352		2,62,75,352
36	64-Famine Relief	46,89,343		46,89,343
50	124-Capital Outlay on Schemes of Government Trading.		1,850	1.850
	Grand Total	5,24,34,234	17,46,520	5,41,80,754

SCHEDULE 2 SCHEDULE II

SCHEDULE II (See sections 2 and 3)

1	2	3		
Grant	ant Services and Sums not exceeding			
No.	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
7	14-Stamps	1,23,482		1,23,482
13	21-Administration of Justice		41,551	41,551
19	28-Education	1,20,64,158		1,20,64,158
34	50-Public Works	4,37,31,337	34,602	4,37,65,939
36	57-Road and Water Transport Schemes		1,200	1,200
41	70-Forests		154	154
51	Public Debt		8,93,66,990	8,93,66,990
	Grand Total	5,59,18,977	8,94,44,497	14,53,63,474

SCHEDULE 3 SCHEDULE III

SCHEDULE III. (See sections 2 and 3)

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Grant	Services and	Sums not exceeding		
No.	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
7	14-Stamps	1,71,932		1,71,932
8	15-Registration Fees	1,29,452		1,29,452
11	18-Parliament, State and Union Territory Legislatures.	2,94,392		2,92,392
14	22-Jails	8,38,218		8,38,218
16	26-Miscellaneous Departments- Fire Services.	2,69,692		2,69,692
19	28-Education	1,62,07,606		1,62,07,606
20	29-Medical	28,91,321		28,91,321
21	30-Public Health	1,53,07,132		1,53,07,132
22	95-Capital Outlay on Schemes of Agricultural Improvement and Research.	49,17,219		49,17.219
26	35-Industries-Industries		97,145	97.145
28	35-Industries-Cinchona	10,664		10,664
29	Public Debt-Loans from Central Government- Loans for Community Development Projects, National Extension Service and Local Development Works.		37,362	37,362
32	39-Miscellaneous Social and Develop-mental Organisations-Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes	10,98,742		10,98,742
34	50-Public Works	18,18,283		18,18,283
	Grand Total	4,39,54,653	1,34,507	4,40,89,160

(See sections 2 and 3)

1	2	3		
Grant	Services and	Sums not exceeding		
No.	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
4	11-Taxes on Vehicles	78,671		78,671
8	15-Registration Fees	74,011		74,011
9	16-Interest on Debt and Other Obligations.	43,114		43,114
11	18-Parliament, State/Union Territory Legislatures.	4,37,936		4,37,936
20	29-Medical	21,32,268		21,32,268
21	30-Public Health	17,56,815		17,56.815
24	33-Animal Husbandry	3,39,398		3,39.398
28	35-Industries-Cinchona	29,442		29,442
32	39-Miscellaneous Social and Develop-mental Organisations-Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes	2,03,26,335		2,03,26,335
33	44-Irrigation, Navigation, Embankment and Drainage Works-Non- Commercial		436	436
39	120-Payments of Commuted Value of Pensions		1,417	1,417
45	Public Debt-Loans from Central Government- Loans for Expenditure on Displaced Persons.		8,22,328	8,22,328
46	78-Pre-Partition Payments	1,612		1,612
	Grand Total	2,52,19,602	8,24,181	2,60,43,783

SCHEDULE V (See sections 2 and 3)

1	2	3		
Grant	Services and purposes.	. Sums not exceeding		
No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
4	11-Taxes on Vehicles	19,169		19,169
7	14-Stamps	3,32,577		3,32,577
8	15-Registration Fees	7,45,446		7,45,446
11	18-Parliament, State/Union Territory Legislatures.	1,64,246		1,64,246
14	22-Jails	3,85,096		3,85,096
15	23-Police	37,54,134		37,54,134
17	26-Miscellaneous Departments- Excluding Fire Services.	20,36,661		20,36,661
20	29-Medical	3,78,239		3,78,239
28	35-Industries-Cinchona	74,938		74,938
32	39-Miscellaneous Social and Develop-mental Organisations-Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes	3,44,660		3,44,660
39	65-Pensions and Other Retirement Benefits.	49,33,726	40,229	49,73,955
48	98-Capital Outlay on Multipurpose River Schemes-Damodar Valley Project.	30,96,160		30,96,160
	Grand Total	1,62,65,052	40,229	1,63,05,281